

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 307
(IB)-204(ND)/2017
IA- 1704/2024

IN THE MATTER OF:

M/s. Globe Express Services (Overseas ... Applicant/Petitioner
Group) Ltd. & Anr.

Versus

M/s. MM Cargo Container Line Pvt. Ltd. & ... Respondent
Ors.

Under Section: 8,9 of IBC, 2016 (Liq.)

Order delivered on 22.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1704/2024: The Ld. Proxy Counsel appearing on behalf of the Applicant is not in proper uniform/robe/dress code, thus we refuse to acknowledge his presence.

Let the matter be listed on 28.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)